

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

THIRTY-FOURTH REPORT

(Presented on 3-8-1982)

The Business Advisory Committee held a sitting on Tuesday, 3 August, 1982.

2. The Committee recommended the allocation of time to the following items of business as shown against each:—

(1) The Rubber (Amendment) Bill, 1982, as passed by 2 hours
Rajya Sabha.

(*Consideration and passing*)

(2) The National Waterway (Allahabad-Haldia Stretch 2 hours
of the Ganga-Bhagirathi Hooghly River) Bill, 1982,
as passed by Rajya Sabha.

(*Consideration and passing*)

(3) The East Punjab Urban Rent Restriction (Chandi- 1 hour
garh Amendment) Bill, 1982.

(*Consideration and passing*)

(4) The Mental Health Bill, 1982.

May be adopted
without discussion.

(*Motion for concurrence in the recommendation of
Rajya Sabha for reference of the Bill to a Joint Com-
mittee.*)

(5) Discussion on the 29th, 30th and 31st Reports of 4 hours
the Union Public Service Commission.

3. The Committee also recommend that discussion under Rule 193 regarding the Report of the Backward Classes Commission may be held during the next week.

NEW DELHI;

August 3, 1982

Sravana 12, 1904 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.